

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.04.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	Salim A. Inamdar- R1 Modassir Husain-R2

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar